

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 120  
(IB)-1248(PB)/2018

**IN THE MATTER OF:**

Shinoj Koshy

Vs

M/s. Granite Gate Properties Pvt Ltd

...

Applicant/Petitioner

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 21.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Yugant Kuhar, Advocate  
For Noida Authority : Mr. Rachit Mittal Advocate  
For Respondent : Mr. Anurag, Mr. Shivam Malhotra for R 2, 7 & 11.

**ORDER**

List on 22.02.2021.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

21.01.2021  
Deepak